

CrI.A.No. 119-121 OF 1997

ITEM No.107

Court No.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.119-121 OF 1997

RAMANAND YADAV

Appellant (s)

VERSUS

PRABHU NATH JHA & ORS.

Respondent (s)

(With Office Report)

With

CrI.A.Nos.314-316/1997

(With Office Report)

Date : 25/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr.S.B.Upadhyay,Adv.

Mr.B.B.Singh,Adv.

For Respondent (s) Mr.Anil Kumar Chopra,Adv.

Mr.Anil Kumar Jha,Adv.

Upon hearing counsel the Court made the following

O R D E R

On the personal inconvenience pleaded by the counsel not for day.

(Vijay Aggarwal)

(N.K.Gandhi)

COURT MASTER AR-cum-PS